

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).26011/2005

INDUMATI

Petitioner(s)

VERSUS

DEVRAM BILWE

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report ))

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. D. Mahesh Babu, Adv.

For Respondent(s)

Mr. Pramod Swarup, Adv.

Mr. Bharat Ram, Adv.

Ms. Hem Lata Budgular, Adv.

UPON hearing counsel the Court made the following

O R D E R

Counter has been already filed.

Therefore, list the matter before the Hon'ble Court.

NDRA KUMAR)

REG

ISTRAR

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